

In the Central Administrative Tribunal
Principal Bench New Delhi.

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Date of order: 4.7.1989.

Regn. O.A. No. 632/89.

Shri Narain Singh vs. UOI & Ors.

CORAM:

Hon'ble Mr. P.Srinivasan, Member (A)

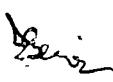
Hon'ble Mr. T.S. Oberoi, Member (J).

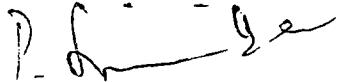
ORDER.

(per Shri P.Srinivasan, Member)

This application has been placed before us for admission. When the case was called, none appeared for the applicant. We notice that the applicant was absent on the last two occasions when the application was posted for admission, i.e. on 31.3.1989 and 9.5.1989. From this, it appears that the applicant is not interested in pursuing the application.

2. In view of the above, the application is dismissed at the stage of admission for non-prosecution.


(T.S. Oberoi)
Member (J)


(P.Srinivasan)
Member (A)